

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 6478 - JK (LD) of 2025

DATED: - 29 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

Secretary to Government

Dated: 29.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 6478 - JK (LD) of 2025 dated 29.05.2025.

S.No.	WP(C) No.	Titled	Officer Incharge Litigation
1.	813/2025	Suhail Ahmad Shah	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
2.	1231/2025	Imran Ahmad Karmani	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
3.	nil/2025	Furqan Latief Kaloo	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
4.	1169/2025	Sualiha Tabasum	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
5.	977/2025	Raashid Manzoor	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
6.	1135/2025	Ghulam Mohi-ud-din Sofi	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
7.	1115/2025	Sajad Ahmad Sofi	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
8.	204/2024	Nisar Ahmad Pandith	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
9.	O.A No 506/2025	Bashir Ul Haq	Sh. Murtaza Ahmad DYSP CID CI Kashmir (PID No. EXK-952273)
10.	1287/2025	Sirtaj Ahmad Wani	Khalid Ashraf DYSP (Hqrs) CID CI Jammu
11.	1288/2025	Azher Irshad Gattu	Khalid Ashraf DYSP (Hqrs) CID CI Jammu
12.	1340/2025	Shakeela Begum	Khalid Ashraf DYSP (Hqrs) CID CI Jammu
13.	1339/2025	Manzoor Hussian	Khalid Ashraf DYSP (Hqrs) CID CI Jammu
14.	1091/2025	Ghulam Zohra & Others	Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu.
15.	376/2025	Mohd Shafi	Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu.
16.	CRMM No. 883/2024	Surinder Kanta & Others	Sh. Javaid Iqbal Tabassum-JKPS, DySP SCW Crime Branch Jammu.

Neysage